

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.04.2024

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2354 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Melker TTI Biofuels Ltd. (Formerly known as Seebhal Mikelin Distillery Pvt. Ltd.) Vs. Dharit Kishorbhai Shah, (The Liquidator for Dhaval Pratap Singh Mohite Patil Agro Industries Ltd.)	B. Gopalakrishnan
2.	I.A. No. 2380 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shashi Beriwal & Company Pvt. Ltd. Vs. Laxmi Foils Pvt. Ltd.	Dr. Atul Singh
3.	I.A. No. 2441 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Libra Auto & General Finance Ltd. Vs. Rajeev Bhambri, RP, Future Colonizers & Construction Ltd.	Chritarth Palli
4.	I.A. No. 2443 of 2024 in Comp. App. (AT) No. ___ of 2024	Sunil Parmanand Kewalramani Vs. Medilux Laboratories Pvt. Ltd. & Ors.	Eshna Kumar
5.	I.A. No. 2486-2488 of 2024 in Comp. App. (AT) No. ___ of 2024	Satwant Singh Vs. Unique Estate Development Co. Ltd. & Ors.	Pooja M. Saigal
6.	I.A. No. 2556 of 2024 in Comp. App. (AT) No. ___ of 2024	Hemendra Aran Vs. Aranca (Mumbai) Pvt. Ltd. & Ors.	Sanjeet Paliwal

7.	I.A. No. 2567 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rajesh Kumar Sharma, Proprietor of Sharma Art & Computer Vs. Guman Builders & Developers Pvt. Ltd. & Ors.	Siddharth Jain
8.	I.A. No. 2623 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kairav Anil Trivedi - IRP Parenteral Drugs India Ltd. Vs. Punjab National Bank & Ors.	Pratik Sarkar
9.	I.A. No. 2624 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Geostar Surveys India Pvt. Ltd. Vs. Dipti Mehta & Anr.	Rajeev N. Kumar
10.	I.A. No. 2661 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Morex Corporation Ltd. Vs. Jindal Poly Films Ltd.	Gaurav Choudhary
11.	I.A. No. 2672 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 15 of 2024	Tara Chand Meena, RP for Maha Associated Hotels Pvt. Ltd. Vs. ---	Abhishek Anand
12.	I.A. No. 2675 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 58 of 2024	Bansal Ship Breakers Vs. Great United Energy Pvt. Ltd.	Alok Kumar
13.	I.A. No. 2676 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Mandeep Malhotra Vs. Manoj Kumar, The RP of Chuo Senko Advertising India Pvt. Ltd.	Amit Kumar
14.	I.A. No. 2679 of 2024 in I.A. No. ___ of 2024 in Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay

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